

1	2	3	4	5
	30.30	Reliance Telecom Limited	1969-1974	No
	30.30	Bharti Airtel Limited	1974-1979	No
	30.30	BSNL	1935-1940	No

Note: The above frequencies are Uplink frequencies.

Recommendations of TRAI

3449. SHRI RAASHID ALVI: Will the Minister of COMMUNICATIONS AND INFORMATION TECHNOLOGY be pleased to state:

(a) whether Government is considering to accept the recommendation of TRAI to cancel the licenses of 2G spectrum issued to different companies; and

(b) if so, the details thereof?

THE MINISTER OF STATE IN THE MINISTRY OF COMMUNICATIONS AND INFORMATION TECHNOLOGY (SHRI SACHIN PILOT): (a) and (b) Sir, Telecom Regulatory Authority of India (TRAI) recently has recommended to Department of Telecommunications (DoT) to take action including cancellation of the licenses, against those Unified Access Services (UAS) Licensees to whom the UAS Licences has been granted during the year 2006 to 2008 and who have not complied with the Roll-out obligations. It is proposed to take necessary action after verification of data and after taking legal advice.

Income received by telecom companies

3450. SHRI K.N. BALAGOPAL: Will the Minister of COMMUNICATIONS AND INFORMATION TECHNOLOGY be pleased to state:

(a) whether Government has the data regarding the total income received by the telecom companies from operations in the last five years;

(b) if so, the details thereof; and

(c) the percentage of each company including PSUs in the income and the percentage of growth in income by each company in the last five financial years?

THE MINISTER OF STATE IN THE MINISTRY OF COMMUNICATIONS AND INFORMATION TECHNOLOGY (SHRI SACHIN PILOT): (a) to (c) The details are given in Statement-I and II.